CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH 0.A.NO.978/95

Hon'ble Shri Justice S.C.Mathur, Chairman Hon'ble Shri P.T.Thiruvengadam, Member(A)

New Delhi, this 29th day of May, 1995

Shri Itwari Lal s/o Shri Bhupat Singh Telecome Inspector Grade II Central Railway Microwave New Delhi r/o H-16/512 Hardhyan Singh Road Vapa Nagar Anand Parvat Karol Bagh New Delhi.

... Applicant

Versus

Union of India-through:

Principal Secretary
Govt. of India
Chairman Railway Board
Ministry of Railways
Rail Bhawan
New Delhi.

General Manager Central Railway Bombay VI.

Respondents

ORDER (Oral)

Hon'ble Shri Justice S.C.Mathur, Chairman

The case has been taken up on the revised call. No one appears on behalf of the applicant. The OA is accordingly dismissed in default due to non-appearance.

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(P.T.THIRUVENGADAM)
MEMBER(A)

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(S.C.MATHUR)
CHAIRMAN

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